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Sl.No. Name of the scheme

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12. Upgradation of Merit
  13. Pre-Matric Scholarship for needy ST students studying in Classes IX & X
  14. Vocational Training in Tribal Areas
  15. Top Class Education for STs
  16. National Overseas Scholarship for ST students
  17. Rajiv Gandhi National Fellowship
  18. Development of Particularly Vulnerable Tribal Groups (PTGs)
  19. Research information and Mass Education, Tribal Festival and Others
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**Development programmes for tribals**

2409. SHRI GARIKAPATI MOHAN RAO: Will the Minister of TRIBAL AFFAIRS be pleased to state :

(a) whether Government is implementing various developmental programmes in tribal and Maoist influenced areas, if so, the details thereof; and

(b) the corrective steps taken/proposed to be taken by Government to expedite the implementation of the programmes ?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI ANSUKHBHAI DHANJIBHAI VASAVA): (a) and (b) The Ministry of Tribal Affairs is implementing Special Area Programmes/Central Sector/Centrally Sponsored Schemes for the socio-economic and educational development of Scheduled Tribes in the country. A list of schemes being implemented by the Ministry of Tribal Affairs is given in Statement [Refer to the Statement appended to the Answer to USQ No. 408 Part (b) and (c). These schemes cover the tribal areas on pan India basis.

As per the Planning Commission Integrated Action Plan (IAP) scheme for Selected Tribal and Backward Districts was implemented in 82 districts of the nine States namely Andhra Pradesh, Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Maharashtra, Odisha, Uttar Pradesh and West Bengal up to 31.03.2013. From 2013-14, the Government has decided to continue this scheme as “Additional Central Assistance (ACA) for Left Wing Extremism (LWE) affected districts” for the remaining years of the Twelfth Five Plan. The schemes presently cover 88 districts including the 82 IAP districts. The Ministry of Rural Development is implementing Aajeevika Skills (Placement Linked Skill Development

schemes) called “Roshani” for youth from 27 most critical Left Wing Extremist (LWE) affected districts. Further, Ministry of Road Transport and Highways is implementing and monitoring the Road Requirement Plan (RRP-I) since 2009-10 in 34 LWE affected districts and envisages development of total length of 5477 kms of roads in 8 LWE affected States in an estimated cost of ₹ 7300.00 crore. Though not specifically aimed of tribals, RRP-I would lead to the overall development of the area. The implementation of the schemes/programmes of various development programmes of the Government is a continuing process with the progress being monitored from time to time.

### **Van Bandhu Kalyan Yojana**

†2410. SHRI PRABHAT JHA: Will the Minister of TRIBAL AFFAIRS be pleased to state :

(a) whether it is a fact that Van Bandhu Kalyan Yojana has been started for the purpose of welfare of forest dwellers in 2014-15 budget, if so, the details thereof; and

(b) whether any road map has been prepared for the said scheme and if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA) : (a) and (b) The Scheme named Van Bandhu Kalyan Yojana (VKY) has been introduced in the current financial year 2014-15 as a Central Sector Scheme with an allocation of ₹ 100.00 crore with the vision for ensuring holistic development of tribal people with an outcome oriented approach. There is a set procedure/guidelines issued by Ministry of Finance for formulation, appraisal and approval of Government Plan funded projects/Schemes. Accordingly, this Ministry is following the prescribed procedure for implementation of the Scheme during 2014-15.

### **Implementation of Forest Rights Act**

2411. SHRI RITABRATA BANERJEE: Will the Minister of TRIBAL AFFAIRS be pleased to state :

(a) whether the implementation of the Forest Rights Act has been inappropriate; and

(b) whether the report by National Committee on Forest Rights Act (FRA) which includes recommendations for implementing it effectively, has been taken into account, if so, the details thereof, and if not, the reasons therefor ?

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†Original notice of the question was received in Hindi.